

DIVISION BENCH

O-201

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020

IA(I.B.C)/795(KB)2024, IA(I.B.C)/1082(KB)2023,

IA(I.B.C)/2100(KB)2023, IA(I.B.C)/1083(KB)2023,

IA(I.B.C)/1196(KB)2023, IA(I.B.C)/1412(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR

2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for the Applicant in IA(I.B.C)/1412(KB)2023

Mr. Aditya Kanodia, Adv.]

Mr. Dripto Majumder, Adv.]

Ms. Suparna Sardar, Adv.]

Ms. Rituparna Chatterjee, Adv.] For the Applicant in IA(I.B.C)/1082(KB)2023

Mr. Dibyendu Ghosh, Adv.] & IA(I.B.C)/1083(KB)2023

Ms. Zubeen Pandey, Adv.]

Mr. Zeeshan Haque, Adv.] For the SRA

Mr. Rajib Mullick, Adv.]

Mr. Biswaroop Ghosh, Adv.]

Mr. Sourav Jain, Adv.] For the RP

Mr. Rishav Banerjee, Adv.]

O R D E R

1. Ld.Counsel for the parties present.

2. **IA(I.B.C)/1082(KB)2023, IA(I.B.C)/1083(KB)2023-**

i. In terms of order dated 02/04/2024 passed by the Hon'ble NCLAT, Post these IAs being IA(I.B.C)/1082(KB)2023, IA(I.B.C)/1083(KB)2023 for arguments after ensuing summer vacation on 27/06/2024.

3. **IA(I.B.C)/1412(KB)2023-** Post this IA on 27/06/2024.

4. **IA(I.B.C)/795(KB)2024-**

i. At request by the Ld. Counsel for the parties, post this matter on **02/05/2024**.

ii. RP to inform CoC i.e. UCO Bank for further representation in the matter.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ